

November 9, 2021
Item No.13
Court No.1
SG/s.biswas

WPA 22753 of 2018

Shri Adhir Ranjan Chowdhury
vs.
The State of West Bengal and others

(Through Video Conference)

Mr. Pratip Kumar Chatterjee,
Mr. Chitopriya Ghosh,
Ms. Priyanka Saha, Advocates
... for the petitioner

Mr. J. P. Khaitan, Senior Advocate
Mr. Amitesh Banerjee, Senior Advocate
Ms. Ipshita Banerjee, Advocate
... for the State

Ms. Debjani Ray,
Mr. Sumiava Chakraborty, Advocates
... for the respondent No.4

Mr. Abhrajit Mitra, Senior Advocate
Mr. Arindam Banerjee,
Mr. Debanjan Mondal,
Mr. Biswajit Kumar,
Mr. Debayan Sen,
Ms. Mahima Cholera, Advocates
... for the respondent No.10

Mr. Ratnaka Banerjee, Senior Advocate
Mr. Sarvapriyo Mukherjee,
Mr. Jagjeet Mukherjee, Advocates
... for the respondent No.13

Mr. Y. J. Dastoor, learned ASG
Mr. Phiroze Edulji,
Mr. Anirban Mitra, Advocates
... for the respondent No.14 and 15

Learned counsel for the petitioner prays for short time to correct the description of the respondent No.13 as it has been stated by learned counsel for the respondent No.13 that description is incorrect. He has also assured that he will furnish the correct description of the said respondent to the learned counsel for the petitioner within three days.

Learned counsel for the respondent Nos.14 and 15 has submitted that no affidavit-in-opposition on behalf of the said respondents is required as the said respondents have no objection, if ultimately this Court reaches to the conclusion that the matter is required to be investigated by the CBI.

Learned counsel for the respondent No.10 submits that on the basis of some subsequent development, he is required to file an additional affidavit.

Leave is granted to do the same.

Learned counsel for the respondent No.4 also submits that no affidavit-in-opposition by the said respondent is required as in the writ petition there is no allegation against the said respondent.

Meanwhile, the pleadings be completed by all the parties.

List on 16th December, 2021.

[Prakash Shrivastava, (C.J.)]

[I. P. Mukerji, J.]